

Name of the Corporate Debtor: Capricorn Food Products India Ltd; Date of Commencement of CIRP: 13-11-2020; List of Creditors as on: 09-12-2021; Name of IP: Ms. J. Karthiga; Process Number: 1; Last 5 digit of registration number: 11284

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	1932636107	11	1932636107	86.89	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	10.16	0	0	0	NA
6	Operational creditors (Employees)	52	5014294	52	4750243	0.21	0	0	0	NA
7	Operational creditors (Government Dues)	5	379535707	5	280858186	12.63	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	36	36318614	30	5925182	0.27	0	7	8217983	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	41567493	0	0		0	1	41567493	NA
Total		105	2395072215	98	2224169718	100.00	0	8	49785476	